

Allocation of Foreign Exchange to Registered Exporters

765. SHRIMATI ROZA DESHPANDE: Will the Minister of FINANCE be pleased to state:

(a) whether a recent study revealed that foreign exchange allocation to the registered exporters have increased manifold; and

(b) if so, the reasons therefor and the amount of foreign exchange released in the years 1972-73, 1973-74, 1974-75?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Import licences are issued to the Registered Exporters in accordance with the provisions of the Import Trade Control Policy for the relevant fiscal year, and no separate foreign exchange allocation, as such, is made in favour of the Registered Exporters.

(b) The value of import licences and release orders issued under the Registered Exporters Scheme during 1972-73, 1973-74 and 1974-75 (upto 27-7-74) is as under.

(Value in Rs. Crores)

	1972-73	1973-74	1974-75 upto 27.7.74
Import Licences	135.99	151.25	39.44*
Release Orders	47.64	68.03	18.59*

*Provisional

उपभोक्ताओं वस्तुओं का आयात

766. श्री माधवराव सिधिया :

श्री ईश्वर चौधरी :

श्री विभूति मिश्र :

श्री एस० आर० वामाणी :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) आयात की जा रही उपभोक्ता वस्तुओं के नाम क्या हैं ;

(ख) गत तीन वर्षों में प्रत्येक वर्ष प्रत्येक वस्तु के आयात पर कितनी-कितनी विदेश तथा देशी मुद्रा खर्च हुई ;

(ग) प्रत्येक मामले में आयात करने के क्या विशेष कारण थे ;

(घ) आयात की जाने वाली ऐसी वस्तुओं के नाम क्या हैं जिनके आयात पर सरकार द्वारा प्रतिबन्ध लगाने का प्रस्ताव है ; और

(ङ) आगामी वर्षों में इन उपभोक्ता वस्तुओं के आयात को कम करने के लिए क्या विशिष्ट कार्यवाही की जा रही है ?

वाणिज्य मंत्रालय में उपमंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) और (ङ) उपभोक्ता वस्तुओं का उल्लेख मुख्यतः आयात व्यापार नियंत्रण सूची के भाग 4 में किया जाता है इन मदों पर लागू होने वाली आयात नीति वर्ष 1974-75 के लिए आयात व्यापार नियंत्रण नीति (रेड बुक) खण्ड 1 में दी गई है। इन वस्तुओं से सम्बन्धित आयात आंकड़े वाणिज्यिक जानकारी तथा अंक कलन के महानिदेशक, कलकत्ता द्वारा प्रकाशित किए जाते हैं।

अधिकांश उपभोक्ता वस्तुओं के आयात पर रोक है। तथापि उन मामलों में जहां अत्यावश्यक समझा जाए, आयात की अनुमति दी जाती है। उपभोक्ता मदों की आयात

नीति का मत्त पुनर्बिलोकन किया जा रहा है और वार्षिक आयत नीति तैयार करते समय सम्बन्धित तकनीकी प्राधिकारियों से परामर्श करके और विदेशी मुद्रा की स्थिति, सम्बन्धित मर्दानों की बरेकू, उपलब्धता, भारतीय उत्पादों का क्वालिटी, आयत प्रतिस्थापन की आवश्यकताओं तथा उपभोक्ताओं के हित, आदि का ध्यान में रखते हुए पूरी तरह से पुनर्बिलोकन किया जाता है ?

Lock-out in Indian Airlines

767 SHRI NOORUL HUDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the reason why the lock-out declared in the Indian Airlines some months ago has not been completely lifted as yet;

(b) whether the dispute between the Indian Airlines management and its employees has been amicably settled; and

(c) whether Government have received reports of excessive work-load on employees after declaration of the lock-out?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) Of the 15,977 employees in the service of the Corporation before the lock-out, all but 10 have resumed duty, either after the Unions representing them had signed settlements with the management agreeing to work according to the new shift system and cooperate with the management in eliminating wasteful work practices or on individual employees themselves giving such undertakings. The lock-out has been lifted in respect of all such employees. Only one union viz. Air Corporations Employees' Union, whose membership extends to more than 11,000 employees of the non-technical categories is yet to sign such a settlement, although all the em-

ployees represented by this Union, excepting 10, have signed individual undertakings and resumed duty. The lock-out in respect of the remaining 10 employees will be lifted as soon as they give individual undertakings or when the Air Corporations Employees' Union reaches a settlement with the management.

(c) No, Sir.

New Leaders of Smugglers' Gangs

768. SHRI S. A. MURUGANANTHAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that with the disappearance of the leaders of different gangs of smugglers their foreign counterparts are not only changing the area of operation but also recruiting new leaders; and

(b) if so, the action taken or proposed to be taken for checking this?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b) The Government have not received any specific information in this regard. However, the activities of smugglers are kept under constant watch and the preventive staff is deployed and intelligence operations are geared up according to the needs of the situation.

Reservation for S.C. and S.T. in Air India and Indian Airlines

110. SHR P. M. SAYEED: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether some of the autonomous bodies attached to his Ministry e.g. Air India and Indian Airlines, had objected to follow Government orders for reservations for Scheduled Castes and Scheduled Tribes, in posts filled on the basis of promotion;